

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 635/99

Jabalpur, this the 20th day of June 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (J)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

M.I Khan
S/o Late Shri M.M. Khan
Section Supervisor,
Central Telegraph Office,
Raipur.

APPLICANT

(By Advocate - Shri M.N. Banerjee)

VERSUS

1. Union of India,
Though Secretary,
Ministry of Telecommunication,
New Delhi.
2. General Manager Telecom
District Raipur.
3. Senior Superintendent
Telegraph Traffic,
Raipur Division,
Raipur.
4. Shri M.K. Agashe
Section Supervisor,
Now promoted as Chief Section
Supervisor o/o Senior Superintendent
Telegraph Traffic,
Raipur Division,
Raipur


RESPONDENTS


(By Advocate - Shri S.A. Dharmadhikari)

ORDER (ORAL)

By D.C. Verma, Vice Chairman (J) -

The learned counsel for the applicant stated that the applicant has now been promoted and the main grievance of the applicant has been redressed and to that extent the Original Application has become infructuous, but the applicant be given liberty to come up with a fresh OA if so advised for the Seniority matter is concerned. It is ordered accordingly. OA stands decided.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman(J)

Issued
on 24-6-03
BS

पृष्ठकन सं ओ/व्या..... जयलपुर, दि.....
पतिनिधि

- (1) सविन, उपरि
- (2) आवेद
- (3) कृत्यदी
- (4) वंयपाल, टो

MN Baredgi

SA Shanmathikan

Chandee
उप रजिस्ट्रार